

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1088  
ANSWERED ON:28.11.2014  
MOUS WITH JAPAN  
Deo Shri Arka Keshari

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of Memorandum of Understanding (MoUs) signed between India and Japan recently;
- (b) whether any high level delegation has short listed these projects; and
- (c) if so, the details thereof and the time by which the work on these projects is likely to be started?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a): The following documents were signed during the recent visit of Prime Minister to Japan:

- i) Tokyo Declaration for India-Japan Special Strategic and Global Partnership.
- ii) Memorandum on Defence Co-operation and Exchanges between Ministry of Defence of the Republic of India and the Ministry of Defense of Japan.
- iii) Memorandum of Cooperation between the Ministry of Health and Family Welfare of the Republic of India and the Ministry of Health, Labour and Welfare of Japan in the Field of healthcare.
- iv) Memorandum of Cooperation in the Field of Women and Child Development between the Ministry of Women and Child Development of the Republic of India and the Ministry of Foreign affairs of Japan.
- v) Framework of Cooperation between Ministry of Road Transport and Highways Government of India and Ministry of Land, Infrastructure, Transport, and Tourism of Japan in the Roads and Road Transportation Sector.
- vi) Memorandum of Understanding between Ministry of new and Renewable Energy, Government of India and Japan Bank of International Cooperation.
- vii) Confirmation of the intention regarding the Partner City Affiliation between City of Varanasi (Republic of India and City of Kyoto (Japan).

(b) & (c): Information is being collected and will be laid on the table of House.